

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE TRIBUNAL

23.9.2014

O.A. No. 741/2013 with MA No.366/2013

None present for the applicant.

Mr. Salim Khan, Proxy Counsel for

Mr. Tanveer Ahmed, counsel for the respondents

The applicant or his counsel was not present on 6.1.2014, 18.2.2014, 2.4.2014, 7.5.2014, 15.9.2014 and today even in the 2nd round. From 10.7.2014 to 20.8.2014 the members of the bar were abstaining from work. However, in view of the position stated above, it appears that the applicant is not interested in pursuing the present OA. Therefore, the OA as well as MA No.366/2013 for condonation of delay are dismissed for non-prosecution on the part of applicant.

Anil Kumar

(Anil Kumar)
Member (A)

Adm/